

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:330
ANSWERED ON:20.11.2001
RECOMMENDATIONS OF BHURIA COMMITTEE
PRENEET KAUR

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Bhuria Committee had made recommendations in regard to Scheduled Tribes for the extension of the provisions of the Panchayati Raj in the Scheduled Areas;
- (b) if so, whether the same provision is also applicable to Municipality and N.A.C. of the Fifth Scheduled Areas, .
- (c) if not, whether any proposal in before the Union Government to amend the Constitution of India to implement the said recommendations; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) & (b) Yes, Sir.

(c) & (d) Do not arise.